

Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of JULY-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date of decision	Act Section
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL											
							NIL						
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL											
							NIL						
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL											
							NIL						
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL											
				TUNTUN JKUMAR SINGH VS DELHI TRANSPORT INDIRA (1) INFRASTRUCTURE DEVELOPMENT CORPORATION MARLA		04.07.2020	NA	21.07.2020	18	DISMISSED/CONTTESTED	NA	NA	NA
				ARBTN/57 ZAHIR AHMED VS PHOENIX ALOK ARC PVT LTD. SHARMA		10.12.2018	NA	28.07.2020	597	DISMISSED/CONTTESTED	NA	NA	NA
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL											
							NIL						
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL											
							NIL						
7	VACANT COURT OF MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01												
							NIL						

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8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02												
NIL													
9	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	OMP (COMM.)/81/2019	AIRPORTS AUTHORITY OF INDIA Vs M/S BALKVIR SINGH AND SONS	SH. MRITUNJAY KUMAR SINGH	03-05-2019	NA	07-07-2020	429	DISMISSED	NA	NA	34 Arbitration & Conciliati
			OMP (COMM.)/2/2018	GTI INFOTEL PVT LTD Vs M/INFOMAP PRIVATE LIMITED	SH. ATEEQ AHMAD	20-10-2018	NA	10-07-2020	625	MODIFIED	NA	NA	34 Arbitration & Conciliati
			OMP (COMM.)/159/2019	M/S WAPCOS LTD Vs M/S C AND C ENERGY PVT LTD	SH. AKASH TYAGI	13-09-2019	NA	31-07-2020	318	DISMISSED	NA	NA	34 Arbitration & Conciliati
			OMP (COMM.)/167/2019	C AND C ENERGY PVT LTD Vs WAPCOS LTD	SH. ARSHDEEP SINGH	21-09-2019	NA	31-07-2020	310	DISMISSED	NA	NA	34 Arbitration & Conciliati
10	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/	NORTH EAST											
NIL													
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST											
NIL													
12	VACANT COURT OF MS. SEEMA MAINI, DISTRICT JUDGE (COMMERCIAL)	North											
NIL													
13	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara											
NIL													
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST											
NIL													

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15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST											
16	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST											
17	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS NO 57/2019	Krishan Kumar Vs Lazeez Hospital P Ltd	Mehendra Pratap	24.04.2019	No	08.07.2020	441	CONTESTED	NA	NA	Civil Cases--RECOVERY
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH											
19	Sh. Narinder Kumar, DJ (Commercial Court)-01	West											
20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West											
21	SH. SANJAY SHARMA-I, DJ (Commercial)	EAST	502/2019	PUNJAB AND SIND BANK VS YOGESH KUMAR	GEETA VOHRA	04-06-2018	NIL	15/07/2020	772	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			MISC DJ 345/2019	SURYA FOOD AGRO LTD VS SUMIT STORE	SH MAHABIR N	12-09-2019	NIL	44019	299	CONTESTED	NIL	NIL	NIL